

Yamuna Cleaning Plan

242. SHRI TRILOKI NATH CHATURVEDI:

DR. MURLI MANOHAR JOSHI:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state.

(a) what are the salient features of the Yamuna Cleaning Plan which has been inaugurated recently;

(b) the details of financial outlay and manner in which the plan is proposed to be funded; and

(c) whether the plan has been set a time frame, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Under the Yamuna Action Plan, the pollution abatement works are to be taken up in 15 towns located along the river. Of these, six towns are in Haryana and eight in Uttar Pradesh besides Delhi. The works would include (i) interception and diversion of municipal waste water from these towns, (ii) treatment of such intercepted waste water, (iii) setting up of facilities like low cost sanitation, improved crematoria, river front development and (iv) plantation along the river bank.

(b) The approved cost of the Action Plan is Rs. 357 crore which is to be shared equally between the Centre and the concerned State Governments. The Overseas Economic Cooperation Fund of the Government of Japan will provide financial assistance for the programme.

(c) The Action Plan is scheduled to be completed by March, 1999.

Increasing Mortality rate of Animals and Birds in Zoos in the country

243. SHRI MENTAY PADMANABHAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that there has

been a step increase in the mortality rate of animals and birds in different zoos in the country;

(b) if so, the number of deaths of animals etc. during the last three years;

(c) the reasons for increase in the mortality rate; and

(d) the steps proposed to be taken to check the mortality of animals etc. in zoos in the country?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) This information is not compiled and collated by this Ministry. There is no institutional framework to ensure maintenance of such data by all the Zoos, some of which are also under private control and management and its collation on a central basis. It is expected that the recognition of the Zoos having become mandatory, the newly constituted Zoo Authority would devise some system of collecting and compiling such information in future

(b) to (d) Do not arise

GIR Forest Development

244. SHRI ANANTRAY DEVSHANKER DAVP:

SHRI GOPAL.SINH G. SOLANKI:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government propose to include Gir Forest development under the National Project in Gujarat State;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (KAMAL NATH): (a) to (c) 1153.2 sq. km of Gir Forests is declared as Sanctuary and 258.71 sq.km is declared as National Park. Assistance from the Central Government for the development of this area is given under the Centrally Sp-